NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/15/2017

NAME OF THE PETITIONER(S)

: RINKU ROY

NAME OF THE RESPONDENT(S)

: RIUJAS MANAGEMENT CONSULTANTS PVT LTD +

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Henry EBENCZER REP FOR MY SENJOR THOMAS. TJACOB
POR RES PONDUT.

ORDER

Counsel for both the parties present and prayed for time in order to arrive at settlement between the parties. At request, time is enlarged. Put up on 31.08.2017 at 10.30 A.M.

I. viragedoca -

(S. Vijayaraghavan) Member (Technical)

(Ch. Md. Sharief Tario) Member (Judicial)